BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA (CAA) No.289 /KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M

Name of the Company Under Section		Blackberry Distributors Pvt Ltd & Ors. 230-232		
1)	IRAM HAS	SSAN, Advacate	Applicant	D'Sa 17/01/2018
2)	DEBAYAN S	Gr. Lelvaesti	Applicant.	0.5. 17/01/20

ORDER

- Ld. Counsels for the petitioner are present.
- Ld. Counsel appearing on behalf of the petitioner made a request for adjournment. Prayer is allowed.

List on 14.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

Sd

(V.P. Singh) Member (Judicial)